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## Swati Vishal Bhusawalia & Ors Vs Union Bank of India & Anr

Court: Debts Recovery Appellate Tribunal, Mumbai Bench

Date of Decision: Dec. 6, 2023

Acts Referred: Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002

â€" Section 13(2), 13(4), 14

Hon'ble Judges: Ashok Menon, Chairperson

Bench: Single Bench

Advocate: Sanjana Ghogare, Sanjay Anabhawane, N. I. Bakali

Final Decision: Disposed Of

**Judgement**